IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

IB-47/ND/2018

In the matter of:

Rajhans Refractories (P) Ltd.

Steel Authority of India Ltd.

....PETITIONER

.. RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 08.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

/applicant

: Mr. Akhilesh Kr. Srivastava, Advocate Ms. Sukhita Mukhopadhyay, PCS

For the Respondent/Corporate Debtor: : Mr. Anjali Sharma, Advocate

For the Intervener

ORDER

At the request of the Ld. Counsel for the petitioner and also in order to establish whether Section 8 notice has been issued or not, post the matter on 09.2.2018.

List on 09.2.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

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